

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 206 /1993 (in OA. No. 843/82)
 K.L. Gaur Versus UOI & Ors. (Old No. 645/89)

Date of Order

Orders

This is an M.P. No. — /93
 (in OA. No. 843/92) for Restoration
 the OA. No. 843/82, which was dismissed
 in default on 11-12-93. On scrutiny
 it has the following defects: —

- (i) Copy of order dt. 11-12-92 has
 not been filed.
- (ii) Particulars of applicant and Respondents
 not given.
- (iii) Extra sets and Envelopes not
 filed.

2/19/11

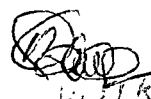
~~8/11/93~~ 21/11/93
 SO (J)

25/1/93

None present

Defects not
 removed
 in
 5/2

Defects be removed within
 two weeks. Put up on 8/2/93
 for further direction.


 Central Administrative Tribunal
 Jaipur Bench, JAIPUR